

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: [nongazettedmainwing@gmail.com](mailto:nongazettedmainwing@gmail.com)

**Subject:** Appointment of Readers, Level-8 (47600-151100) in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 01 of 2023/RR/GS dated 07-12-2023.

## ORDER

No. 1240 of 2024/RG/GS Dated: 09-08-2024

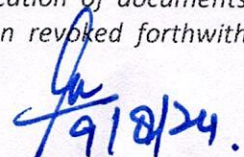
Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice (A) to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as Readers in the pay Level-8 (47600-151100) in the High Court of Jammu & Kashmir and Ladakh:

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
1.	KA10110234	Haider Rasool S/o Gulam Rasool Wani R/o Village Ladhoo, Tehsil Pampore, Pulwama	OM
2.	JA10511693	Aman Mehta S/o Rajeev Mehta R/o Ward No. 6, Nowshera, Rajouri	OM
3.	KA10210938	Asif Iqbal Shayiq S/o Fatah Mohammad Shayiq R/o Village Vilgam, Trehgam, Kupwara	OM
4.	JA10811339	Ram Krishan Singh S/o Surjan Singh R/o Village Senabhati, Ramban	OM
5.	JA10511923	Rajinder Kumar S/o Bansi Lal R/o Village Gatti, Tehsil Bani, District Kathua	Scheduled Tribe
6.	JA10810657	Abhishek Jasrotia S/o Dalbir Singh R/o Sanora, Tehsil Rajpura, District Samba	ALC/IB
7.	JA10810553	Azaz Ahmed S/o Toofiq Ahmed R/o Village Samote, Tehsil Surankote, District Poonch	PSP
8.	JA10811165	Rameshwar Padha S/o Pawan Kumar Padha R/o Village Rehal Dhamalian, Tehsil Bishnah, District Jammu	EWS

Note:

- Posting orders of these appointees will be issued separately.
- The appointees shall join in the office of Registrar General, High Court of J&K and Ladakh at Srinagar within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed cancelled without any further notice.
- The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

By order.


  
(Shahzad Azeem)  
Registrar General

No 34587-610 of 2024/RG/NG Dated 09-08-2024

Copy to:

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.

2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for kind information of His Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director, Jammu and Kashmir Judicial Academy, Moominabad, Batamaloo, Srinagar
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
7. Registrar Recruitment, High Court Main Wing, Srinagar
8. Director Finance, High Court Main Wing, Srinagar  
....for information
9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for  
uploading the same on the official website of the High Court.
10. Assistant Registrar, Accounts, High Court Main Wing, Srinagar
11. Accounts Officer, High Court Wing, Jammu/Srinagar  
.....for information
12. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the  
same.
13. S/Shri \_\_\_\_\_  
Reader, for information and compliance.
14. Order Book

  
9/10/24.  
Registrar General